

- (iv) For taking strict disciplinary action against delinquents.

The following precautionary and remedial steps are taken/to be taken by F.C.I., and State Government agencies to check damages to central pool stocks of foodgrains:

- (i) All godowns are to be constructed as per specifications.
- (ii) Foodgrains are to be stored by adopting proper scientific code of storage practices.
- (iii) Adequate dunnage materials such as wooden crates, bamboo mats, polythene sheets are to be used to check migration of moisture from the floor.
- (iv) Fumigation covers, nylon ropes, nets and insecticides for control of stored grain insect pests are to be provided in all the godowns.
- (v) Prophylactic (spraying of insecticides) and curative treatments (fumigation) are to be carried out regularly and timely in godowns for the control of stored grain insect pests.
- (vi) Effective rat control measures, both in covered godowns as well as in CAP storage are to be used.
- (vii) Foodgrains in 'Cover and Plinth' (CAP) storage are to be stored on elevated plinths and wooden crates are to be used as dunnage material. Stacks are to be properly covered with specifically fabricated low-density black polythene water-proof covers and tied with nylon ropes/nets.
- (viii) Regular periodic inspections of the stocks/godowns are to be undertaken by qualified and trained staff including senior officers.
- (ix) The principle of "First in First Out" (FIFO) is to be followed to the extent possible so as to avoid longer storage of foodgrains in godowns.
- (x) Only covered rail wagons are to be used for movement of foodgrains so as to avoid damage during transit

Reduction in cereals for APL families

1912. DR. BHALCHANDRA MUNGEKAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether, there is a cut-down in quantity of supply of cereals for Above Poverty Line (APL) and Below Poverty Line (BPL) masses under the Public Distribution System;
- (b) if so, the reasons therefor; and
- (c) the details of allocation of materials for APL and BPL schemes under PDS for 2009-10 and 2010-11, State-wise and quantity-wise?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) There has been no reduction in the normal allocations of foodgrains to States/UTs under the Targeted Public Distribution System (TPDS).

(c) The State-wise details of the quantity of foodgrains allocated under the TPDS covering Above Poverty Line (APL) and Below Poverty Line (BPL) including Antyodaya Anna Yojana (AAY) families for 2009-10 and 2010-11 are given in Statement.

Statement

Annual Allocation of foodgrains (Rice and Wheat) (including additional/special adhoc allocations) for 2009-10 and 2010-11 under TPDS

(Quantity in 000' tons)

Sl.No.	State/UT	2009-10	2010-11
1	2	3	4
1.	Andhra Pradesh	4200.670	4512.227
2.	Arunachal Pradesh	106.396	116.366
3.	Assam	1575.826	2067.974
4.	Bihar	3675.061	4361.607
5.	Chhattisgarh	1180.172	1516.837
6.	Delhi	648.188	725.901
7.	Goa	53.108	83.775
8.	Gujarat	1793.628	2341.502
9.	Haryana*	1043.432	850.467
10.	Himachal Pradesh	522.606	585.901
11.	Jammu and Kashmir	792.844	867.317
12.	Jharkhand	1398.912	1619.635
13.	Karnataka	2356.232	2797.773
14.	Kerala	1423.804	1771.577
15.	Madhya Pradesh*	3224.930	3212.806
16.	Maharashtra	4863.899	5535.787

1	2	3	4
17.	Manipur	125.286	166.724
18.	Meghalaya	156.256	210.368
19.	Mizoram *	86.248	83.181
20.	Nagaland	135.586	150.518
21.	Orissa	2251.672	2665.960
22.	Punjab	1293.440	965.973
23.	Rajasthan	2122.804	2664.726
24.	Sikkim	46.320	51.179
25.	Tamil Nadu	4045.472	4527.511
26.	Tripura	316.444	346.787
27.	Uttar Pradesh	7562.724	8547.875
28.	Uttarakhand	460.382	548.683
29.	West Bengal	3607.004	4448.729
30.	Andaman and Nicobar Islands	33.579	38.693
31.	Chandigarh	29.856	40.502
32.	Dadra and Nagar Haveli	9.600	12.309
33.	Daman and Diu	4.830	5.726
34.	Lakshadweep	4.834	5.211
35.	Puducherry	58.192	69.401
TOTAL		51,210.237	58,517.508

*The higher allocation for Haryana and Madhya Pradesh during 2009-10 was due to incentive based additional allocations and for Mizoram due to situation arising out of bamboo flowering.

Decrease in BPL card holders

1913. DR. BHALCHANDRA MUNGEKAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there has been decrease in the number of BPL card holders;
- (b) if so, the reasons therefor;